

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III**

C.P-30(ND)/2008

IN THE MATTER OF:

Jaimahal Hotels (P) Limited

... PETITIONER

SECTION :

Under Section 397/398

Order delivered on 14.9.2017

Coram :

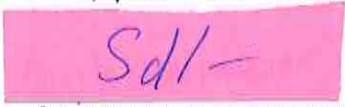
**R. VARADHARAJAN,
Hon'ble Member (Judicial)**

| | |
|-------------------------------------|---|
| For the Petitioner/Applicant | : Mr. Abhishek Kumar Rao, Advocate Mr. Shailesh Suman, Advocate Ms. Bhavya Bharti, Advocate |
| For the Respondents | : Mr. UK Chaudhary, Sr. Advocate Mr. Sanjeev Sen, Sr. Advocate Mr. Himanshu Vij, Advocate Mr. Dev Roy, Advocate Mr. DD Singh, Advocate Mr. Shyam Moorjni, Advocate FOR R-1 |

ORDER

Learned Counsel for the parties are present. Ld. Counsel for the Respondent-1 concluded his arguments.

For continuation of the arguments by other respondents, post the matter on 04.10.2017.


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Surjit
14.9.2017